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भारत सरकार

GOVERNMENT OF INDIA
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MINISTRY OF COMMERCE & INDUSTRY
व्यापार चिह्न कार्यालय /Trade Marks Office
बौद्धिक सम्पदा भवन / I.P.O. BUILDING
प्लॉट न32 ./PLOT NO. 32
सेक्टर 14/ SECTOR 14, द्वारका/ DWARKA
नई दिल्ली/NEW DELHI 110078

दूरभाष-011 :25300200

फ़ैक्स 28034301-011 :

वेबसाइट:<http://ipindia.nic.in>

TIME: 11:00 AM

DATE: 02.09.2024

CAUSE LIST

| S.NO | OPPOSITION NO. | APPLICATION NO. | NAME OF PARTIES | NAME OF REPRESENTATIVE. | NAME OF HEARING OFFICER |
|------|----------------|-----------------|--|--|------------------------------|
| 1. | 1277294 | 5216894 | YOGESH SHARMA A-69, Sector 4, Noida 201301 V/S KARIGARI VENTURES PVT. LTD. A- 68, 69, Sector – 4 Noida Gautam Buddha Nagar, Uttar Pradesh, 201301 | YATIN GROVER HOUSE NO. 59, 2ND FLOOR, SECTOR 46, GURUGRAM 122003 V/S RAJIV KUMAR CHOUDHRY (Agent) E-28, GF, Jangpura Extention, New Delhi 110014 | SMT. REMA SRINIVASAN IYENGER |
| 2. | 209050 | 1016522 | RIBBON COMMUNICATIONS OPERATING COMPANY, INC. 4 Technology Park Drive, Westford, Massachusetts 01886-3141, United States of America v/s SONUS ELECTRONICS CORPORATION 475, OLD LAJPAT RAI MARKET, DELHI | REMFY & SAGAR MILLENIUUM PLAZA, SECTOR 27, GURGAON- 122002. v/s S. M. GUPTA & CO. 262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054. | SMT. REMA SRINIVASAN IYENGER |